

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No.103

New IA-5917/2022 New IA-5916/2022

In

IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.

.....APPLICANT/PETITIONER

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 7 of IBC, 2016

Order delivered on 06.12.2022

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant

: Adv Pranav Gupta

For the NOIDA

: Mr. UN Singh Advocate.

For the RP

: Mr. Rishabh Jain, Advocate.

ORDER

New IA-5916/2022, New IA-5917/2022:-

Mr. Pranav Gupta, Learned Counsel appears for the Applicant.

Issue notice. Mr. Rishabh Jain, Learned Counsel appears for the Respondent and accepts notice. He seeks and is granted one week time to file reply affidavit. Time prayed for is granted.

List the matter on **04.01.2023**.

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(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

-sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)